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Title: Introduction of the Arms (Amendment) Bill, 2011.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Madam, on behalf of my senior colleague, Shri P. Chidambaram, I beg to move for leave to introduce a Bill further to amend the Arms Act, 1959.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Arms Act, 1959."

*The motion was adopted.*

SHRI MULLAPALLY RAMACHANDRAN: I introduce the Bill.

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